

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION No.210/00350/2015**  
**with MA No.210/520/2015**

**Date of Decision: 07<sup>th</sup> June, 2019**

***CORAM : DR. BHAGWAN SAHAI, MEMBER (A)***  
***R.N. SINGH, MEMBER (J)***

1. Tapan Mondal (Per. No.211222)  
DBW (SK), L3/26, Ammunition Factory,  
Khadki, Pune 411 003.  
Residing at : 4/8 "A" Type, Range Hills,  
Khadki, Pune 411 020.
2. Charanjit Mondal (Per. No.211014)  
DBW(SK), F4/604, Ammunition Factory,  
Khadki, Pune 411 003.  
Residing at : 13/18 Type I, Range Hills,  
Khadki, Pune 411 020.
3. Smt. Sima Mondal (Per No.211026)  
Mach. (SK), F4/610, Ammunition Factory,  
Khadki, Pune 411 003.  
Residing at: 13/18, Type I, Range Hills,  
Khadki, Pune 411 020.
4. Abhishek Raj Singh (Per No.210528)  
Examiner (SK), QCF/63, Ammunition Factory,  
Khadki, Pune 411 020.
5. Debabrata Biswas (Per No.211009)  
DBW (SK), F4/599, Ammunition Factory,  
Khadki, Pune 411 003.  
Residing at : 2/7 "A" Type, Range Hills,  
Khadki, Pune 411 020.
6. Samrat Purkait (Per. No.211008)  
DBW (SK), F4/598, Ammunition Factory,  
Khadki, Pune 411 003.  
Residing at 78/9 Type II, Range Hills,  
Khadki, Pune 411 020.
7. Ayan Dalui (Per No.211085)  
Fitter (SK), M/382, Ammunition Factory,  
Khadki, Pune 411 003.

Residing at: 32/3 "D" Type, Range Hills,  
Khadki, Pune 411 020.

8. Palas Sarkar (Per No.211040)  
DBW (SK), C 2/56, Ammunition Factory,  
Khadki, Pune 411 003.  
Residing at : 76/13 Type – II, Range Hills,  
Khadki, Pune 411 020.

.. *Applicants*

(By Advocate Shri P.J.Prasadrao)

**VERSUS**

1. The Union of India, Through : The Secretary,  
Ministry of Defence, Dept. of Defence Production,  
South Block, New Delhi 110 011.
2. The Chairman, Ordnance Factory Board,  
10-A, S.K.Bose Road, Kolkata 700 001.
3. The General Manager, Gun & Shell Factory,  
Cossipore, Kolkata 700 002.
4. The General Manager, Ammunition Factory,  
Khadki, Pne 411 003.

... *Respondents*

(By Advocate Sampanna Walvalkar proxy counsel  
for Shri R.R.Shetty and Shri P.Khosla)

**ORDER (Oral)**

Per : Shri R.N. Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant Shri P.J.Prasadrao seeks permission to withdraw the present OA with liberty to file better OA in accordance with law.

2. In view of the above, the OA is dismissed as withdrawn with liberty to the applicant to file a better OA in accordance with law.
3. **MA No.520/2015** seeking condonation of delay in filing of the OA also stands dismissed as withdrawn.

(R.N. Singh)  
Member (Judicial)

(Dr. Bhagwan Sahai)  
Member (Administrative)

kmg\*